

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2615  
ANSWERED ON:26.08.2013  
EXPERT MEMBERS IN NGT  
Shekhar Shri Neeraj;Singh Shri Yashvir

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the number of Expert and Judicial Members in the National Green Tribunal (NGT) functioning at present;
- (b) whether the number of Expert Members are more than Judicial Members in the NGT;
- (c) if so, the details of steps being taken by the Government and the time by which vacancies in the Judicial Members will be filled up by the Government;
- (d) whether the NGT Act provides that the number of Expert Members in hearing an application or appeal shall not exceed the number of Judicial Members;
- (e) if so, the details thereof;
- (f) the details of composition of the benches by the NGT in hearing the applications/ appeals; and
- (g) the steps taken by the Government to ensure that the NGT follows the provisions of the Act in so far as constitution of benches is concerned?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) At present, 10 Expert and 6 Judicial Members are functioning in the National Green Tribunal (NGT).
- (b) Yes, Sir.
- (c) The Government has already initiated the process for filling up of the remaining vacancies of Judicial Members in the NGT.
- (d) & (e) Yes, Sir. Proviso to section 4(4) (c) of the National Green Tribunal Act, 2010 states that the number of Expert Members shall, in hearing an application or appeal, be equal to the number of Judicial Members hearing such application or appeal.
- (f) The composition of benches by the NGT varies from case to case.
- (g) The Government has taken up the matter with the Chairperson, NGT.